

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 1070 of 1997
(UNLISTED)

Date of Order: 16.9.97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S. Mukherjee, Administrative Member.

PARESH NATH RAJAK

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. B. Mukherjee, counsel/
Dr. K. S. Dey, counsel.

For the respondents: NONE.

Heard on: 16.9.97.

O R D E R

A.K. Chatterjee, V.C.

This is filed as an unlisted motion to-day.

The petitioner was called to appear before the interview board on 11.9.97 at 10.00 A.M. as a departmental candidate for the post of Stenographer. According to him, this Call Letter dt. 9.9.97 was received by him at about 6 A.M. from the office of Commanding Officer, Base Hospital, Barrackpore on 11.9.97, that on the date on which the said interview was scheduled to be held. The petitioner contends that because of such short notice, he could not appear before the interview board inspite of his best efforts. In the circumstances, he has filed this application praying for an interim order to call him to an interview on another date.

Hearing the 1st. counsel for the petitioner, on perusal of the application and the annexures and in view of urgency,

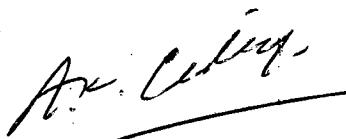
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we dispose of this application at this stage ~~in part~~ with the order that the respondents, particularly the respondent no.5, shall take a supplementary interview of the petitioner on some other date with reasonable notice to him as if he was originally called for an interview on 11th September, 1997. We further direct that on the basis of the result of such supplementary interview, he may be called to typing test and speed test for stenography and considered for appointment along with others on the basis of the result of the test ^{and} with other conditions of eligibility, if any.

Order passed this day shall be communicated immediately to the respondents along with a copy of the application and the annexures thereto.

Certified copy of this order be given to the 1st counsel for the petitioner in the midst of two days.


(M. S. Mukherjee)
Member(A)


(A. K. Chatterjee)
Vice-Chairman.